

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3533/2017

(Arising out of impugned final judgment and order dated 19-02-2016 in CRLA No. 2073/2014 02-03-2016 in CRMCA No. 71293/2016 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

DINESH KUMAR MAURYA

Respondent(s)

IA No. 6882/2017 - CONDONATION OF DELAY IN FILING

IA No. 120981/2019 - EXEMPTION FROM FILING O.T.

Date : 22-08-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. S. R. Singh, Sr. Adv.
Mr. Ajay Yadav, Adv.
Mr. Ankur Prakash, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s) Mr. V. K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for the respondent seeking adjournment for filing additional documents.

List after four weeks.

(JAYANT KUMAR ARORA)
ASST-REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
COURT MASTER